

**IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT NO. IV, NEW DELHI**

(IB)-274/ND/2018

Under Section: 9 of IBC Code, 2016.

In the matter of:

M/s. Ashutosh Steels Pvt. Ltd.

.....**Applicant**

Vs.

M/s. Royal Pressing & Components Pvt. Ltd.

.....**Respondent**

Order delivered on 19.09.2018

CORAM

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (J)**

For the Applicant : Mr. Tushar Tyagi, Adv.

For the Respondent : Mr. Rohit Sharma, Adv.
Mr. Atul Agarwal, Adv.

ORDER

Learned Proxy-counsel for the applicant states that main arguing counsel is some personal difficulty and request for short adjournment. Pleadings are complete. At request, matter adjourned to 16.10.2018 for final hearing.

— SID —

**(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)**